

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.128**  
IB-397(ND)/2020

**IN THE MATTER OF:**

M/s. Pristine Facility & Management Services Pvt. Ltd.  
Vs.  
Venice Maintenance LLP

**....OPERATIONAL CREDITOR**

**.....RESPONDENT**

**SECTION**  
U/s 9 of IBC

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.08.2021.

  
**(Madhu Narula)**  
**Court Officer**